

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
DESTITUTE AND NEGLECTED CHILDREN

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Shri Motilal Vora

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a): the schemes being run by her Ministry for destitute and neglected children; and

(b): the facilities provided to the destitute and neglected children in Chhattisgarh, Uttar Pradesh, Uttarakhand and Jharkhand from January, 2008 to September, 2009?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a)& (b):The Ministry of Women and Child Development was implementing two schemes namely [i] A Programme for Juvenile Justice and [ii] An Integrated Programme for Street Children, prior to 2009-10, for the welfare & rehabilitation of children in need of care and protection including destitute & neglected children and children in conflict with law. The State-wise details of grants released, homes/projects assisted and beneficiaries covered under the above said schemes during the year 2008-09 are available on the Ministry`s website – www.wcd.nic.in.

The Ministry has launched a new centrally sponsored scheme namely Integrated Child Protection Scheme (ICPS) with the objectives to provide safe and secure environment for overall development of the children who are in need of care and protection and children in conflict with law, in the country. The above said schemes have been merged under ICPS and this scheme is implemented through the State Governments/Union Territory Administrations, Childline India Foundation (CIF), Mumbai, National Institute of Public Cooperation and Child Development (NIPCCD), and Central Adoption Resource Agency (CARA), from the current financial year 2009-10.

The ICPS provides for establishment and maintenance of open shelters, children homes and shelter homes, etc. for children in need of care and protection including destitute and neglected children. Provisions have been made for children where they can play, use their time productively and engage themselves in creative activities through music, dance, drama, yoga and meditation, computers, indoor and outdoor games, etc. for their overall growth and development. It also provides for fulfilling their basic requirements for food, nutrition, health and also quality and flexi-time education & vocational training. During current financial year 2009-10, no fund could be released under this scheme, to the State Governments of Chhattisgarh, Uttar Pradesh, Uttarakhand and Jharkhand due to non-receipt of proposals from them.